

(b) Project Definition Phase of Light Combat Aircraft (LCA) has been completed and design and engineering work has commenced. The Full Scale Engineering Development (FSED) is proposed to be undertaken in two phases. In the first phase, the basic aircraft platform and other critical technologies will be demonstrated. Integrated version of LCA will be flight-tested and proven in the second phase. Government sanction to cater for work in the first phase of project is being obtained.

Review of Industrial Policy

354. SHRI SHIV PRATAP MISHRA: Will the PRIME MINISTER be pleased to state:

(a) whether Government propose to review the Industrial Policy; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI P. J. KURIEN): (a) and (b) Government's New Industrial Licensing Policy is as yet under formulation.

Production of LCA Aircraft

355. SHRI SURESH KALMADI: Will the Minister of DEFENCE be pleased to state:

(a) when the two technology demonstrator LCA aircrafts are expected to fly;

(b) the number of prototypes which are subsequently planned to be built;

(c) when the first produced LCA is scheduled to fly; and

(d) when the first LCA squadron is scheduled to be deployed in the IAF?

THE MINISTER OF DEFENCE (SHRI SHARAD PAWAR): (a) The two technology demonstrator LCA aircrafts are expected to be ready in 1995-96.

(b) The decision on number of prototypes to be built subsequently would be taken after flight-trials of the technology demonstrator aircraft.

(c) The first LCA from the production series is expected to fly in the early years of next decade.

(d) Delivery of LCA to the IAF is expected to start in the first half of next decade.

Simplification of Formalities for New Industries

356. SHRI SURESH KALMADI: Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that Government propose to simplify and reduce formalities for new industries in the country; and

(b) if so, details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI P. J. KURIEN): (a) and (b) Government's New Industrial Licensing Policy is as yet under formulation.

Age Limit for the Government Jobs

357. SHRI RAJNI RANJAN SAHU: Will the PRIME MINISTER be pleased to state:

(a) whether there is any proposal under Government's consideration to raise the maximum and minimum age limits for Government jobs;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SHRIMATI MARGARET ALVA): (a) to (c) The existing age limits for appointment to various posts have been fixed keeping in view the nature of duties and requirements of educational qualifications etc. At present, there is no proposal to raise the age limits.

Industrial Licensing

358. SHRI SANTOSH BAGRODIA: Will the PRIME MINISTER be pleased to state:

(a) whether Government plan to